

NATIONAL COMPANY LAW TRIBUNAL
MUMBAI BENCH, MUMBAI

C.S.A. No. 965/(MAH)/2017

CORAM: Present: SHRI B.S.V. PRAKASH KUMAR
 MEMBER (J)

SHRI V. NALLASENAPATHY
 MEMBER (T)

ATTENDENCE-CUM-ORDER SHEET OF THE HEARING OF MUMBAI BENCH OF THE NATIONAL COMPANY LAW TRIBUNAL ON 16.11.2017

NAME OF THE PARTIES: M/s. Green Oak Software Solutions Pvt. Ltd.

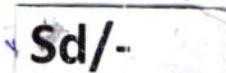
SECTION OF THE COMPANIES ACT: 391 to 394 of the Companies Act 1956 and 230 to 232 of the Companies Act 2013.

| S. No. | NAME | DESIGNATION | SIGNATURE |
|--------|------------------|----------------------------|---|
| 1 | Ajit Singh Tewar | Advocate for Applicants |  |

ORDER

CSA 965/230-232/NCLT/MB/MAH/2017

Company Application is allowed, vide separate order.

 **Sd/-**

V. NALLASENAPATHY
 Member (Technical)

 **Sd/-**

B.S.V. PRAKASH KUMAR
 Member (Judicial)